100.00		
	1.49	
O1	54.41	
4	44.11	44.11
Whether % of Vo Related Share	Amount of Contingent Share	r % of Voting Share



## ANNEXURE-4

Name of the Corporate Debtor: Venkat Estates Private Limited

Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025

List of Creditors As on 09.07.2025

List of Un Secured Financial Creditors [USFC]

		Detai	Details of claim Received	•	Details o	Details of claim admitted	ed				Amount of claim
S.No	Name of the Creditors	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related Party	% of Voting Share	Amount of Contingent	Amount of any mutual dues, that may be	
-	Praveen kumar	02.07.25	11,07,333.00	11,07,333.00	Form C - Advance given for Flat Booking	0	N <sub>o</sub>	0.84%	0	0	
2	Nithesh Kumar	05.07.25	8,60,398.00	Form C - Advance 8,60,398.00 given for Flat Booking	Form C - Advance given for Flat Booking	0	No	0.65%	0	0	
	Total Claims Tally		19,67,731.00	19,67,731.00				1.49%			

For Venkat Estates Private Limited
The Company Under CIRP
The Company Under CIRP
CS Raghunathan Krishnasamy
M.Com, FCMA, FCS, FIP
Resolution Professional
NCLT Case No. CP/IB/88 of 2025